GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO.2978 TO BE ANSWERED ON 03.08.2022

Grade 'D' Posts in Atomic Energy Undertakings

2978. SHRI CHANDRA PRAKASH JOSHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether there is any provision of engaging local people in grade 'D' posts in atomic energy undertakings;
- (b) if so, the rules in this regard and the facilities being provided to such employees;
- (c) whether local people are being recruited on grade 'D' posts in all undertakings including the undertakings situated in Rajasthan; and
- (d) if so, the details of the last three years?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a)&(b) After implementation of 6th Central Pay Commission, entry level is in Group 'C' and hence no Group 'D' recruitment is made in the Public Sector Undertakings of the Department of Atomic Energy. However, the Uranium Corporation of India Limited (UCIL), a Public Sector Undertaking under the Department of Atomic Energy, carries out recruitment in Group 'D' cadre for the local people (land displaced) only as per Resettlement and Rehabilitation Policy-2006 and their rules and facilities are governed by the said policy.
- (c)&(d) The UCIL do not have operations in Rajasthan at present and hence no recruitment has been carried out in the said location in the last three years.
